



Central Information Commission

2nd Floor, August Kranti Bhawan,
Bhikaji Cama Place, New Delhi – 110 066
Website: www.cic.gov.in

Decision No.5120/IC(A)/2010
F. No.CIC/MA/A/2009/000922
Dated, the 5th February, 2010

Name of the Appellant: Shri. Itihaschandra B Chaudhary

Name of the Public Authority: National Textiles Corporation Ltd.

Facts: ⁱ

1. The appeal was heard in absence of the appellant on 4/2/2010.
2. The CPIO stated that the appellant has asked for Service Certificate of his father who retired in 1981 from a Company, which was closed in 2005. As the desired information is not available or maintained, the information could not be furnished. He also stated that the service book is handed over to the employees at the time of retirement.

Decision:

3. Since the information asked for is not available or maintained, it cannot be furnished. This appeal is therefore considered unnecessary and is thus disposed of.

Sd/-
(Prof. M.M. Ansari)
Central Information Commissionerⁱⁱ

Authenticated true copy:

(M.C. Sharma)
Deputy Registrar

ⁱ ***“If you don’t ask, you don’t get.” - Mahatma Gandhi***
ⁱⁱ ***“All men by nature desire to know.” - Aristotle***

Name & address of Parties:

1. Sh. Itihaschandra B Chaudhary, 15/270, Teja Nagar, Mumbai Port Trust Quarters, Reynolds Road, Wadala (E), Mumbai – 400 037.
2. Sh. A.V. Desai, CPIO, National Textiles Corpn. Ltd. (WR), NTC House, 15 N.M. Marg, Ballard Estate, Mumbai – 400 001.
3. Sh. S.D. Aphale, Appellate Authority, National Textiles Corpn. Ltd. (WR), NTC House, 15 N.M. Marg, Ballard Estate, Mumbai – 400 001.